

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/9585/2026 ARBP/12/2026	M/S.G4S SECURE SOLUTIONS INDIA PVT. LTD.,NEW DELHI VS WAPCOS LIMITED,BHUBANESWAR	SOUBHAGYA KUMAR DASH VS	// (//
2	D-BLAPL/7497/2026 BLAPL/2492/2026	DEBENDRA GIRI @ GANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /89 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/000005/2026
3	D-BLAPL/7525/2026 BLAPL/2493/2026	SUBHAM RAUTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HINJILI /75 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000084/2026
4	D-BLAPL/7437/2026 BLAPL/2494/2026	SUNIEL MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /41 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000054/2025
5	D-BLAPL/7532/2026 BLAPL/2495/2026	RINKU @ PRITIS CHANDRA NAIK VS STATE OF ODISHA	DEBASISH PATNAIK VS	SUBALAYA /150 /2025 DISTRICT AND SESSIONS JUDGE,SONEPAT ST/0000057/2025
6	D-BLAPL/7442/2026 BLAPL/2496/2026	BABU MUKHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	JALESWAR /103 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000008/2026
7	D-BLAPL/7534/2026 BLAPL/2497/2026	SURAJ KUMAR MISHRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /176 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000005/2026
8	D-BLAPL/7451/2026 BLAPL/2498/2026	MANOJ KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JAJPUR ROAD /113 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000023/2026
9	D-BLAPL/7528/2026 BLAPL/2499/2026	GYANAPRAKASH LENKA VS STATE OF ODISHA	LALATENDU PAL VS	TANGARPALI /14 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000106/2026
10	D-BLAPL/6863/2026 BLAPL/2500/2026	MURALI BACHHA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	TITILAGARH /290 /2022 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000108/2022
11	D-BLAPL/7527/2026 BLAPL/2501/2026	AMAL DEHURI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /373 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000019/2025

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12	D-BLAPL/7358/2026 BLAPL/2502/2026	SUBAL DIGAL VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /7 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000005/2026
13	D-BLAPL/7518/2026 BLAPL/2503/2026	BALARAM PRADHAN VS STATE OF ODISHA	RAMESH KUMAR MUKHI VS	SARANGADA /80 /2025 A.D.J.,BALLIGUDA(Kandhamal) ST/0000065/2025
14	D-BLAPL/4821/2026 BLAPL/2504/2026	NIRMAL JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BALASORE TOWN /224 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000374/2025
15	D-BLAPL/7543/2026 BLAPL/2505/2026	ABHIJEET NAYAK @ VISHAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /81 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000035/2026
16	D-BLAPL/7544/2026 BLAPL/2506/2026	DHARMADATTA PRADHAN @ DIPU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /81 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000035/2026
17	D-BLAPL/7655/2026 BLAPL/2507/2026	PRAMOD MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	LEPHRIPADA /82 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000013/2024
18	D-BLAPL/7546/2026 BLAPL/2508/2026	DURGA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /486 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001890/2023
19	D-BLAPL/7566/2026 BLAPL/2509/2026	BASUDEV SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHEDEN /129 /2023 A.D.J.,BARGARH(Bargarh) CT/0000100/2023
20	D-BLAPL/7569/2026 BLAPL/2510/2026	MD. RABANI @ RABANI ALI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /16 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000090/2026
21	D-BLAPL/7664/2026 BLAPL/2511/2026	NAJEER MOHAMMAD VS STATE OF ODISHA	RAMESH AGARWAL VS	LAHUNIPADA /214 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000861/2025
22	D-BLAPL/7570/2026 BLAPL/2512/2026	BIPIN KUMAR SHAW VS STATE OF ODISHA	ANUPAM RATH VS	ROURKELA CYBER P.S. /3 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000137/2026
23	D-BLAPL/7659/2026	TANMAYA NAG	AMITAV TRIPATHY	PADAMPUR /231 /2025

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	BLAPL/2513/2026	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
24	D-CMP/10805/2026 CMP/476/2026	RABIKANTA JENA VS BENUDHAR JENA	SAROJ KUMAR PADHI VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CS/0000099/2010
25	D-CMP/10661/2026 CMP/477/2026	SK.SOLEMAN VS COLLECTOR, JAJPUR	TUSAR KUMAR MISHRA VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) RFA/0000011/2025
26	D-CMP/7492/2026 CMP/478/2026	AMULYA KUMAR SETH VS NILAMBAR NAYAK	DEEPAK RANJAN SUNDARAY VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000068/2023
27	D-CMP/9387/2026 CMP/479/2026	SHANTILATA SAHU @ SAHOO VS SK.ISA	MADAN MOHAN SWAIN VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000444/2019
28	D-CMP/9078/2026 CMP/480/2026	PRAMOD KUMAR PATRA VS MARUTI ESTATE INDIA PVT LTD.	SIDDHANT SARANGI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000430/2026
29	D-CMP/9167/2026 CMP/481/2026	DIPTIMAYEE SAHOO VS BISWAMBARA SAMANTA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK TS/0000253/1992
30	D-CMP/10660/2026 CMP/482/2026	PADMANAV BARIK VS SUDAM PARIDA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) CS/0000066/2008
31	D-CMP/10887/2026 CMP/483/2026	M/S. SHAGUN, GANJAM VS LAXMAN KUMAR SAHU	BEDA PRAKASH PANDA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000114/2023
32	D-CMP/10187/2026 CMP/484/2026	RANGADHAR SAHU VS SABITRI SAHU	AKASH KUMAR PATTAJOSHI VS	// CIVIL JUDGE, SR. DIV. (WOMENS) COURT CS/0000134/2023
33	D-CONTC/5936/2026 CONTC/1507/2026	NIKHILA ODISHA GRAMARAKHI MAHASANGHA, BHUBAN, JAJPUR VS	ADV. VS	// ()
34	D-CONTC/9132/2026 CONTC/1508/2026	SATYABRATA SAHU, ADDL CHIEF SEC. TO GOVT., HOME DEPT., GOVT. OF ODISHA SUDHAKAR PATTNAIK VS	SASWATI MOHAPATRA VS	// ()

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35	D-CONTC/9648/2026 CONTC/1509/2026	SOBHA SHARMA, I.A.S PULIN KUMAR DASH VS BIJAYA BHUSHAN NANDA (OAS)	ADV. VS	// // 0 //
36	D-CONTC/10582/2026 CONTC/1510/2026	GAJENDRA ROUT VS DR.N.TIRUMALA NAYAK, I.A.S	ADV. VS	// 0 //
37	D-CONTC/10748/2026 CONTC/1511/2026	DR. SANTOSH KUMAR SAHU VS USHA PADHEE, IAS, ADDL. CHIEF SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// 0 //
38	D-CONTC/10817/2026 CONTC/1512/2026	PRAGNYA MOHAPATRA VS DR.JAGABANDHU SAHOO, D.E.O, BHADRAK	LALATENDU SAMAL VS	// 0 //
39	D-CONTC/8517/2026 CONTC/1513/2026	SRIKANTA KAMILA VS ARAVINDA AGRAWAL, COMM. CUM SEC. TO GOVT., BHUBANESWAR	ADV. VS	// 0 //
40	D-CONTC/8577/2026 CONTC/1514/2026	SITAPATI SETHI VS S.N.GIRISH, I.A.S	ADV. VS	// 0 //
41	D-CONTC/8733/2026 CONTC/1515/2026	HEMANTA KUMAR SWAIN VS DR.SANTOSH KUMAR MISHRA, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, ODISHA	ANAM CHARAN PANDA VS	// 0 //
42	D-CONTC/8748/2026 CONTC/1516/2026	NIROJ ANSUMALI SWAIN VS ARVIND SINGH, C.E.O, TPCODL, BHUBANESWAR	ADV. VS	// 0 //
43	D-CONTC/9698/2026 CONTC/1517/2026	DAMODAR KHILAR VS RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA	ADV. VS	// 0 //
44	D-CONTC/9702/2026 CONTC/1518/2026	MAHENDRA NARAYAN PATRA VS RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA	ADV. VS	// 0 //
45	D-CONTC/9707/2026 CONTC/1519/2026	KASHINATH PARIDA VS RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA	ADV. VS	// 0 //

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46	D-CONTC/9712/2026 CONTC/1520/2026	HAREKRUSHNA SHEE VS RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA	ADV. VS	// 0 //
47	D-CONTC/9716/2026 CONTC/1521/2026	ANANDA CHANDRA SAHU VS RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA	ADV. VS	// 0 //
48	D-CONTC/9719/2026 CONTC/1522/2026	PRASANNA KUMAR BEHERA VS RAJESH PRABHAKAR PATIL, COMM. CUM SEC. TO GOVT. OF ODISHA	ADV. VS	// 0 //
49	D-CONTC/10587/2026 CONTC/1523/2026	LILANDRI MOHINI NAYAK VS ASWATHY S, I.A.S	ADV. VS	// 0 //
50	D-CONTC/10588/2026 CONTC/1524/2026	ANITA MINZ VS ASWATHY S, I.A.S	ADV. VS	// 0 //
51	D-CONTC/11076/2026 CONTC/1525/2026	UMAKANTA KAR VS DR.SWATI MISHRA, OAS	ADV. VS	// 0 //
52	D-CONTC/10662/2026 CONTC/1526/2026	SANJAYA KESHARI MOHAPATRA VS MANOJ KUMAR PRADHAN, TAHASILDAR, NIMAPARA	ADV. VS	// 0 //
53	D-CONTC/11081/2026 CONTC/1527/2026	BISHAKHA NAIK VS DINESH SARANGI	ADV. VS	// 0 //
54	D-CONTC/8771/2026 CONTC/1528/2026	RANJAN KUMAR PRADHAN VS DR. BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,KEONJHAR	ADV VS	// 0 //
55	D-CONTC/8772/2026 CONTC/1529/2026	KAILASH CHANDRA NAIK VS DR. BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,KEONJHAR	ADV VS	// 0 //
56	D-CONTC/8775/2026 CONTC/1530/2026	SANJAYA NAYAK VS DR. BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,KEONJHAR	ADV VS	// 0 //
57	D-CONTC/10428/2026	BISWAJIT SWAIN	ADV	//

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	CONTC/1531/2026	VS P. SHYAM SUNDARV RAO, IIC, LAXMISAGAR PS	VS	() //
58	D-CONTC/10435/2026 CONTC/1532/2026	RABINDRA NATH MOHANTY VS DR.SWATI MISHRA, OAS	ADV. VS	// () //
59	D-CONTC/11126/2026 CONTC/1533/2026	HEMANTA KUMAR SAHU VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// () //
60	D-CONTC/11129/2026 CONTC/1534/2026	GOLAK BIHARI PRADHAN VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// () //
61	D-CONTC/4027/2026 CONTC/1535/2026	SUSAMA BAG VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// () //
62	D-CONTC/5782/2026 CONTC/1536/2026	DR. ANANDA BISWAS VS PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// () //
63	D-CONTC/5783/2026 CONTC/1537/2026	AKSHYA KUMAR BHOI VS PROF. DR NARASINGHA CHARAN PANDA, V.C. (I/C) CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ADV. VS	// () //
64	D-CONTC/10332/2026 CONTC/1538/2026	GOPINATH JEW THAKUR BIJE NIJAGRUHA MARFAT KISHOR KUMAR CHOUDHURY VS SATYAJIT MOHANTY, TAHASILDAR JALESWAR TAHASIL	ADV. VS	// () //
65	D-CONTC/8790/2026 CONTC/1539/2026	ANANDA KAND BARIK VS ARAVIND AGRAWAL, IAS, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// () //
66	D-CONTC/8478/2026 CONTC/1540/2026	AJAYA KUMAR SINHG @ SINHA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SADASIVA PATRA (1) VS	// () //
67	D-CRLA/7448/2026 CRLA/275/2026	SUDHIRA SETHI VS STATE OF ODISHA	DURGA PRASAD JENA VS	AUL /40 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000002/2024
68	D-CRLMC/5376/2026 CRLMC/890/2026	SUBRAT KUMAR PRUSTY VS	BIBEKANANDA BAISAKH VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha)

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69	D-CRLMC/7537/2026 CRLMC/891/2026	TAPAS KUMAR MISHRA PRASANTA KUMAR NAYAK@JACKY NAYAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	ICC/0002783/2025 PATTAMUNDAI MODEL /73 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAI GR/0000178/2026
70	D-CRLMC/7743/2026 CRLMC/892/2026	ASHWANI KUMAR DAS ADHIKARI VS STATE OF ODISHA(VIG.)	SANJAY KUMAR DAS VS	BALASORE VIGILANCE /30 /2020 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000009/2020
71	D-CRLMC/7134/2026 CRLMC/893/2026	DIPANKAR MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /513 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000633/2025
72	D-CRLMC/7550/2026 CRLMC/894/2026	MOHAN CHARAN DAS VS STATE OF ODISHA	DEBASISH PATNAIK VS	DHARMASALA /92 /2022 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000271/2022
73	D-CRLMC/7601/2026 CRLMC/895/2026	ASHOK KUMAR MAANGARAJ VS MANASI SAHOO	PRAVASHA PUJAREE PARIDA VS	//0 J.M.F.C.,KHURDA(Khordha) ICC/0000042/2022
74	D-CRLMC/7658/2026 CRLMC/896/2026	SAMBIT KUMAR DASH VS SWETA PANDA	DROUPADI MOHANTY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL CRMC/0000029/2026
75	D-CRLMC/7654/2026 CRLMC/897/2026	SAGAR KUMAR PATRO VS K.SAI SALINI	UMA CHARAN MISHRA VS	//0 JUDGE FAMILY COURT,RAYAGADA(Ra Ctp/0000053/2025
76	D-CRLMC/7940/2026 CRLMC/898/2026	GANGADHAR MOHANTA VS STATE OF ODISHA(VIG.)	SANJAY KUMAR DAS VS	BALASORE VIGILANCE /54 /2013 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000026/2013
77	D-CRLMP/5167/2026 CRLMP/366/2026	INFORMANT VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	//0 (//
78	D-CRLMP/39435/2025 CRLMP/367/2026	INFORMANT VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	MARSHAGHAI /102 /2025 (//
79	D-CRLMP/7627/2026 CRLMP/368/2026	SAROJ KUMAR JENA VS STATE OF ODISHA	GYANENDRA CHARAN SWAIN VS	BADAMBADI /262 /2025 (//

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80	D-CRLMP/7228/2026 CRLMP/369/2026	BHAGABAT NAYAK VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 J.M.F.C.,BINIKA(Sonepur) ICC/0000004/2025
81	D-CRLMP/7131/2026 CRLMP/370/2026	SAMIRA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //
82	D-CRLREV/7475/2026 CRLREV/207/2026	BINOD KUMAR SARALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 S.D.J.M.,ATHMALLIK(Anugul) CMC/0000137/2025
83	D-CRLREV/2264/2026 CRLREV/208/2026	AJIT KUMAR KAR VS MAMATA KAR	BIJAYA KUMAR RAGADA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000097/2019
84	D-CRLREV/7386/2026 CRLREV/209/2026	DURYODHAN JENA VS GITANJALI JENA	MALAYA KUMAR MISHRA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000111/2024
85	D-CRLREV/7793/2026 CRLREV/210/2026	SARITA MINZ@XESS VS SUCHETA TETE@SUCHITRA FLORENICA TETE	SOUMYA RANJAN DAS VS	//0 1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000026/2025
86	D-FAO/54827/2025 FAO/104/2026	MANAGING COMMITTEE OF HIRALAL HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANE Gia/0000098/2021
87	D-FAO/9430/2026 FAO/105/2026	D.M.,NATIONAL INSURANCE CO.LTD.,ANGUL VS KAILASH CHANDRA NATH	PRASANTA KUMAR MAHALI VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000010/2025
88	D-FAO/9445/2026 FAO/106/2026	PRADEEP MOHARANA @ PRADEEP KUMAR MOHARANA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000003/2022
89	D-LAA/8539/2026 LAA/29/2026	PRAFULLA KUMAR SAHU VS SPL.LAND ACQUISITION OFFICER,ANANDPUR,KEONJHAR	SUBHRANSU BHUSAN MOHANTY VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000077/2022
90	D-LAA/9534/2026 LAA/30/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD,BOLANGIR NEW BG RAIL LINK VS PRAHALLAD SAHU	K. PROHATA BOUDAN DASH,A.G.A VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000082/2020
91	D-MACA/10876/2026	D.M.,SRIRAM GENERAL INSURANCE CO. LTD.,RAJASTHAN	ADAM ALI KHAN	//

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	MACA/273/2026	VS MUKTA SINGH	VS	6TH M.A.C.T,KARANJIA(Mayurbhanj) Mac/0000072/2012
92	D-MACA/11035/2026 MACA/274/2026	SABITA PADHI VS ARYADIPTA MOHANTY	AKSHAYA KUMAR PATI VS	// II MACT,CUTTACK(Cuttack) Mac/0000007/2020
93	D-MACA/11218/2026 MACA/275/2026	PRAMOD JENA VS SK. ABRAR ALAM	DEBASISH PATNAIK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000556/2023
94	D-MACA/9289/2026 MACA/276/2026	NEW INDIA ASSURANCE CO.LTD., SUNDARGARH VS KALPANA NAYAK@NAIK	SUBRAT SATPATHY VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000352/2017
95	D-MACA/11235/2026 MACA/277/2026	MANAGER LEGAL, M/S. RELIANCE GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS ALOK KUMAR JENA	P.DUTTA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000859/2022
96	D-RSA/10827/2026 RSA/142/2026	BHAGYABATI PANDA VS M/S.BINAYAK HERBAL FARM,GANJAM	SANJAY KUMAR PRADHAN VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR RFA/0000040/2017
97	D-RSA/6485/2026 RSA/143/2026	SUDESNA@SUDENSTA SAHU VS BIJAYA CHANDRA SAHU	GYANA RANJAN MAHAPATRA VS	// A.D.J.,KODALA(Ganjam) RFA/0000028/2020
98	D-RSA/8971/2026 RSA/144/2026	CHITTARANJAN MOHAPATRA VS CHITRATTOMA MISHRA	SUMITRA MOHANTY VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000026/2023
99	D-RSA/10875/2026 RSA/145/2026	SUNADHAR HARIJAN VS GIRIDHAR GANDA	BASUDEV MISHRA VS	// DISTRICT AND SESSIONS JUDGE,NAWAPARA RFA/0000006/2024
100	D-RSA/54889/2025 RSA/146/2026	T. SEETA KALYANA SHROFF VS BISWANATH SHROFF	UMA CHARAN MISHRA VS	// A.D.J.,BERHAMPUR(Ganjam) RFA/0000114/2024
101	D-RSA/11056/2026 RSA/147/2026	PADMA CHARAN PRADHANI VS JASODA PRADHAN	PRASANTA KUMAR NANDA VS	// ADDL DISTRICT AND SESSIONS JUDGE, RFA/0000017/2025
102	D-RSA/11455/2026 RSA/148/2026	ISWAR LAL AGRAWAL VS	KAJAL SAHOO VS	// DIST.& SESSIONS JUDGE,NAWAPARA(Ganjam)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WA/6067/2026 WA/422/2026	ALOK MITRA HARISH CHANDRA PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	RFA/0000013/2024 // 0 //
104	D-WA/10436/2026 WA/423/2026	STATE OF ODISHA VS BHAGIRATHI JENA	MANAS RANJAN MOHANTY,A.G.A VS	// 0 //
105	D-WA/7185/2026 WA/424/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BBSR VS SITARAM DEHERI	GYANA RANJAN MAHAPATRA VS	// 0 //
106	D-WA/11156/2026 WA/425/2026	JAMUNA HIAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
107	D-WA/10077/2026 WA/426/2026	PRABHAT KUMAR MALLIA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
108	D-WA/10083/2026 WA/427/2026	STATE OF ODISHA VS PRIYADARSHAN RAY	SASWAT DAS,A.G.A VS	// 0 //
109	D-WA/10086/2026 WA/428/2026	STATE OF ODISHA VS JAGADISH CHHACHHAN	SASWAT DAS,A.G.A VS	// 0 //
110	D-WA/10623/2026 WA/429/2026	STATE OF ODISHA VS LINGARAJ DAKUA	DEBASIS NAYAK,A.G.A VS	// 0 //
111	D-WA/10078/2026 WA/430/2026	STATE OF ODISHA VS DEBASIS RAY	SASWAT DAS,A.G.A VS	// 0 //
112	D-WA/10081/2026 WA/431/2026	STATE OF ODISHA VS ABHISEK PARIDA	SASWAT DAS,A.G.A VS	// 0 //
113	D-WA/10973/2026 WA/432/2026	RANJAN KUMAR PATRO VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //

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114	D-WA/10282/2026 WA/433/2026	ADDL. SECY AND DIRECTOR OF ODIA LANGUAGE, LITERATURE AND CULTURE DEPT. SO. ODISHA, VS BASANTI SAMANTARAY	DEBASOM DAS, A.G.A VS	// 0 //
115	D-WP(C)/10380/2026 WP(C)/8170/2026	SATYA SWARUP DASH VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
116	D-WP(C)/5540/2026 WP(C)/8171/2026	CHANDRAMANI PRADHAN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
117	D-WP(C)/10834/2026 WP(C)/8172/2026	CHANDRAMANI BISWAL VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
118	D-WP(C)/10668/2026 WP(C)/8173/2026	UNITED INDIA INSURANCE COMPANY LIMITED, KHORDA VS CT AND GST OFFICER, CT AND GST CIRCLE - II, BHUBANESWAR	PRAKASH KUMAR JENA VS	// 0 //
119	D-WP(C)/8996/2026 WP(C)/8174/2026	SRIDHAR PRAHARAJ @ SRIDHAR KUMAR PRAHARAJ VS STATE OF ODISHA	PRA BHAKAR SABAT VS	// 0 //
120	D-WP(C)/10731/2026 WP(C)/8175/2026	ANITA NAIK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
121	D-WP(C)/10631/2026 WP(C)/8176/2026	LABANGA NAIK VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
122	D-WP(C)/10838/2026 WP(C)/8177/2026	BIBEKANANDA JENA VS STATE OF ODISHA	SUBHADUTTA ROU TRAY VS	// 0 //
123	D-WP(C)/10779/2026 WP(C)/8178/2026	NABA KUMAR NANDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
124	D-WP(C)/6330/2026 WP(C)/8179/2026	PRAKASH RANJAN BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
125	D-WP(C)/6332/2026	DAYANIDHI PRADHAN	DILIP KUMAR SAHU	//

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	WP(C)/8180/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/8944/2026 WP(C)/8181/2026	MARY HARRIS PARKER VS STATE OF ODISHA	SURAJIT MAHANTA VS	// 0 //
127	D-WP(C)/10751/2026 WP(C)/8182/2026	SHYAMAL KUMAR SARDAR VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
128	D-WP(C)/9941/2026 WP(C)/8183/2026	KANHU CHARAN PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
129	D-WP(C)/10839/2026 WP(C)/8184/2026	ASIT KUMAR DHIRASAMANTA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
130	D-WP(C)/9841/2026 WP(C)/8185/2026	SANTANU PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
131	D-WP(C)/11027/2026 WP(C)/8186/2026	JAGANNATH MOHAPATRA VS STATE OF ODISHA	PANNAGA BHUSAN PRIYADARSI VS	// 0 //
132	D-WP(C)/10057/2026 WP(C)/8187/2026	SUSHANTA KUMAR DAS VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
133	D-WP(C)/10843/2026 WP(C)/8188/2026	RAMA CHANDRA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
134	D-WP(C)/10831/2026 WP(C)/8189/2026	CHINMAYEE SENAPATI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
135	D-WP(C)/10136/2026 WP(C)/8190/2026	PARTHA PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
136	D-WP(C)/10245/2026 WP(C)/8191/2026	M/S.KISHORE PRASAD BIJAY PRASAD AND CO., BOLANGIR VS	ARUN KUMAR PATRA VS	// 0

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137	D-WP(C)/10504/2026 WP(C)/8192/2026	STATE OF ODISHA DR.DEBENDRA NATH DASH VS	NIRANJAN NAYAK VS	// // ()
138	D-WP(C)/10909/2026 WP(C)/8193/2026	STATE OF ODISHA SUNIL KUMAR PARIDA VS	KUNAL KUMAR SWAIN VS	// // ()
139	D-WP(C)/10821/2026 WP(C)/8194/2026	STATE OF ODISHA JAYANTI DAS VS	BIJAYA KUMAR RAGADA VS	// // ()
140	D-WP(C)/10912/2026 WP(C)/8195/2026	UNION OF INDIA PRAHALLAD CHANDRA GIRI VS	KUNAL KUMAR SWAIN VS	// // ()
141	D-WP(C)/10589/2026 WP(C)/8196/2026	STATE OF ODISHA MAMATA MANJARI KHUNTIA VS	PRADIPTA KISHORE BHUYAN VS	// // ()
142	D-WP(C)/10949/2026 WP(C)/8197/2026	STATE OF ODISHA DUTIA MAHALIK VS	SRIKANTA MAHUNTA VS	// // ()
143	D-WP(C)/9843/2026 WP(C)/8198/2026	STATE OF ODISHA KAILASH NAG VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
144	D-WP(C)/10666/2026 WP(C)/8199/2026	STATE OF ODISHA SAYED KASIM ALI VS	JAYANTA KUMAR KHANDAYATRAY VS	// // ()
145	D-WP(C)/10848/2026 WP(C)/8200/2026	UNION OF INDIA RANJITA SENAPATI VS	SUBHADUTTA ROUSTRAY VS	// // ()
146	D-WP(C)/8913/2026 WP(C)/8201/2026	STATE OF ODISHA TAPAN KUMAR MANDAL VS	SHASHI BHUSAN JENA VS	// // ()
147	D-WP(C)/10965/2026 WP(C)/8202/2026	UNION OF INDIA BABAJI @ PRAFULLA KUMAR JENA VS	ASHOK KUMAR SAHOO VS	// // ()
		STATE OF ODISHA		//

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148	D-WP(C)/10807/2026 WP(C)/8203/2026	HRUSHIKESH MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY,S.SEKHAR, S.SWAIN, J.BISW/AL, CHARVI, S.B.DASH VS XX	 0 //
149	D-WP(C)/10339/2026 WP(C)/8204/2026	JOGENDRA BEHERA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
150	D-WP(C)/11134/2026 WP(C)/8205/2026	SAROJ KUMAR ACHARYA VS COLLECTOR CUM DISTRICT MAGISTRATE, JAJPUR	AKSHAYA KUMAR JENA VS	// 0 //
151	D-WP(C)/9835/2026 WP(C)/8206/2026	PRABESH PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
152	D-WP(C)/10861/2026 WP(C)/8207/2026	SARASI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
153	D-WP(C)/11300/2026 WP(C)/8208/2026	SIDHARTHA SANKAR BAG VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
154	D-WP(C)/10868/2026 WP(C)/8209/2026	GOPAL KRUSHNA PANIGRAHI VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //
155	D-WP(C)/9838/2026 WP(C)/8210/2026	EBEN PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
156	D-WP(C)/10855/2026 WP(C)/8211/2026	SASMITA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
157	D-WP(C)/10880/2026 WP(C)/8212/2026	ANASUYA ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
158	D-WP(C)/11097/2026 WP(C)/8213/2026	TANUSHREE NANDY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
159	D-WP(C)/11087/2026	RAJALAXMI SAHOO	NIHAL RATH	//

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	WP(C)/8214/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/9018/2026 WP(C)/8215/2026	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	AKHAND VS	// 0 //
161	D-WP(C)/11183/2026 WP(C)/8216/2026	DIPAK KUMAR PANDA VS THE ZONAL MANAGER, INDIAN BANK, CUTTACK	BIBHUTI RANJAN SWAIN VS	// 0 //
162	D-WP(C)/11091/2026 WP(C)/8217/2026	JAGYANSINI SWAIN VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //
163	D-WP(C)/8774/2026 WP(C)/8218/2026	SUNITA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
164	D-WP(C)/10346/2026 WP(C)/8219/2026	PUSPITA JENA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
165	D-WP(C)/11092/2026 WP(C)/8220/2026	LALMOHAN PARIDA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
166	D-WP(C)/10614/2026 WP(C)/8221/2026	AKSHAY KUMAR MOHAPATRA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
167	D-WP(C)/9020/2026 WP(C)/8222/2026	RANJITA MANJARI BISSOYI VS THE STATE MISSION DIRECTOR, ODISHA LIVELIHOOD MISSION, DEPT. OF MISSION SHAKTI, GOVT. OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
168	D-WP(C)/11201/2026 WP(C)/8223/2026	THE PRINCIPAL, CHRIST COLLEGE, CUTTACK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
169	D-WP(C)/9181/2026 WP(C)/8224/2026	DEBABRATA BEHERA VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
170	D-WP(C)/9887/2026 WP(C)/8225/2026	KORADA RAMESH BABU VS	ABHISEK AGARWAL VS	// 0

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171	D-WP(C)/11181/2026 WP(C)/8226/2026	ASSISTSNT COMMISSIONER GST AND CENTRAL EXCISE, BBSR., COMMISSIONERATE, KHURDA MAMATA PANDE VS ANANTA NISSAN, ANANTA AUTOMOBILES PVT.LTD, KHURDA	ANANTA NARAYAN PATTANAYAK VS	// // 0 //
172	D-WP(C)/10316/2026 WP(C)/8227/2026	KANHU MARNDI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
173	D-WP(C)/10310/2026 WP(C)/8228/2026	GIRIJA SHANKAR SAHU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
174	D-WP(C)/10918/2026 WP(C)/8229/2026	SANGITA DIGAL VS STATE OF ORISSA	ASHIT KUMAR DASH VS	// 0 //
175	D-WP(C)/31311/2025 WP(C)/8230/2026	ASHOK KUMAR DASH VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
176	D-WP(C)/10326/2026 WP(C)/8231/2026	ARTATRAK KHAMARI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
177	D-WP(C)/8554/2026 WP(C)/8232/2026	BRAJAKISHORE MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
178	D-WP(C)/10314/2026 WP(C)/8233/2026	SANGRAM KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
179	D-WP(C)/11363/2026 WP(C)/8234/2026	MANORANJAN PADHY VS STATE OF ODISHA	MANORANJAN PADHY(IN PERSON) VS	// 0 //
180	D-WP(C)/10413/2026 WP(C)/8235/2026	SAMIR KUMAR PATTANAIK VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SUKANTA KUMAR MISHRA VS	// 0 //
181	D-WP(C)/11175/2026 WP(C)/8236/2026	GAGAN BIHARI BEHERA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //

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182	D-WP(C)/11301/2026 WP(C)/8237/2026	BHASKAR PRASAD MOHANTY VS ODISHA STATE BAR COUNCIL, CUTTACK	ARUNA KUMAR NAYAK VS	// 0 //
183	D-WP(C)/10492/2026 WP(C)/8238/2026	SAGAR BAIGA @ DHANUAR VS MAHANADI COAL FIELD LTD, SUNDARGARH	PRASANTA KUMAR SATAPATHY VS	// 0 //
184	D-WP(C)/11085/2026 WP(C)/8239/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
185	D-WP(C)/10684/2026 WP(C)/8240/2026	SATYABRATA SATAPATHY VS STATE OF ODISHA	RAM PRASAD MOHAPATRA VS	// 0 //
186	D-WP(C)/11153/2026 WP(C)/8241/2026	SUBHASHREE PACKERS PVT.LTD., CUTTACK VS THE EXECTIVE ENGINEER (ELECT.), TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
187	D-WP(C)/11160/2026 WP(C)/8242/2026	AMIR AHEMAD VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
188	D-WP(C)/11165/2026 WP(C)/8243/2026	SANYASI PRADHAN VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
189	D-WP(C)/11296/2026 WP(C)/8244/2026	ABHIMANYU BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
190	D-WP(C)/11159/2026 WP(C)/8245/2026	PRAFULLENDU KUMAR SINGH VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
191	D-WP(C)/9237/2026 WP(C)/8246/2026	DUTA MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
192	D-WP(C)/11045/2026 WP(C)/8247/2026	JUNUL SURIN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
193	D-WP(C)/10320/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD., UNIT SEWA, KORAPUT	SOMANATH MISHRA	//

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	WP(C)/8248/2026	VS	VS	0
		CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT		//
194	D-WP(C)/10338/2026	SANJULATA MOHANTA	JYOTIRMAY GUPTA	//
	WP(C)/8249/2026	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/10788/2026	SNEHASHREE BARAL	MANAS CHANDRA JENA	//
	WP(C)/8250/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/11311/2026	SEBA RANJAN MALIK	SAMIR KUMAR MISHRA	//
	WP(C)/8251/2026	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/11065/2026	SABITA SETHI	BHABANI SANKAR DAS	//
	WP(C)/8252/2026	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/11128/2026	M/S. SHYAM FILLING STATION, CUTTACK	BRAHMANANDA TRIPATHY	//
	WP(C)/8253/2026	VS	VS	0
		M/S RELIANCE INDUSTRIES LIMITED, BHUBANESWAR		//
199	D-WP(C)/11347/2026	SAUBHAGYA KUMAR HOTA	SITANSU MOHAN SINGH	//
	WP(C)/8254/2026	VS	VS	0
		STATE OF ORISSA		//
200	D-WP(C)/11345/2026	SAILENDRA NAYAK	SITANSU MOHAN SINGH	//
	WP(C)/8255/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/10460/2026	BIJAYA KUMAR BEHERA	NIRANJAN PANDA	//
	WP(C)/8256/2026	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/11190/2026	SANJEEB KUMAR SAHU	SOUGAT DASH	//
	WP(C)/8257/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/11073/2026	CHHABINDRA PARIDA	RAJJEET ROY	//
	WP(C)/8258/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/11050/2026	SWASTIKARANI PANDA	RAJJEET ROY	//
	WP(C)/8259/2026	VS	VS	0

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205	D-WP(C)/10063/2026 WP(C)/8260/2026	STATE OF ODISHA SUBHALAXMI GANDHI VS	SUSHREE SANGITA PASAYAT VS	// // ()
206	D-WP(C)/9239/2026 WP(C)/8261/2026	STATE OF ODISHA ALEKHA SA VS	ASHUTOSH DASH VS	// // ()
207	D-WP(C)/10064/2026 WP(C)/8262/2026	STATE OF ODISHA BHIMA CHARAN MOHANTA VS	SUSHREE SANGITA PASAYAT VS	// // ()
208	D-WP(C)/10309/2026 WP(C)/8263/2026	STATE OF ODISHA M/S. MOTHER EARTH RESOURCES PVT. LTD., KORAPUT VS	SOMANATH MISHRA VS	// // ()
209	D-WP(C)/10066/2026 WP(C)/8264/2026	CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT UDAYNATH MOHANTA VS	SUSHREE SANGITA PASAYAT VS	// // ()
210	D-WP(C)/11239/2026 WP(C)/8265/2026	STATE OF ODISHA PARAMANANDA MISHRA VS	AKSHAYA KUMAR JENA VS	// // ()
211	D-WP(C)/11187/2026 WP(C)/8266/2026	COLLECTOR CUM DIST. MAGISTRATE, JAJPUR SAMEER KUMAR KAR VS	JAGANNATH BHUYAN VS	// // ()
212	D-WP(C)/11246/2026 WP(C)/8267/2026	STATE OF ODISHA TEJARAJ PATRA VS	SUNIL KUMAR PANDA VS	// // ()
213	D-WP(C)/10327/2026 WP(C)/8268/2026	STATE OF ODISHA HARERAM SAHANI VS	DILIP KUMAR SAHU VS	// // ()
214	D-WP(C)/11264/2026 WP(C)/8269/2026	STATE OF ODISHA ARUN KUMAR MOHANTY VS	NIRANJAN LENKA VS	// // ()
215	D-WP(C)/11024/2026 WP(C)/8270/2026	STATE OF ODISHA MADRASA OPEN SCHOOLING, DELHI VS	ASHOK MISHRA VS	// // ()
		ODISHA STATE BOARD OF MADRASA EDUCATION(OSBME)		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/11267/2026 WP(C)/8271/2026	AJAY KUMAR MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
217	D-WP(C)/10333/2026 WP(C)/8272/2026	APARAJITA SAHU VS THE STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
218	D-WP(C)/10330/2026 WP(C)/8273/2026	MAMATA MANJARI MISHRA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
219	D-WP(C)/11123/2026 WP(C)/8274/2026	N.V.JAYAPRAKASH RAO PATNAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
220	D-WP(C)/11204/2026 WP(C)/8275/2026	PRADIP KUMAR MOHANTY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
221	D-WP(C)/11163/2026 WP(C)/8276/2026	NIGAMANANDA SWAIN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
222	D-WP(C)/1460/2026 WP(C)/8277/2026	RABINDRA KUMAR SAHOO VS MEMBER, BOARD OF REVENUE, ODISHA CUTTACK	BRAHMANANDA TRIPATHY VS	// 0 //
223	D-WP(C)/10200/2026 WP(C)/8278/2026	MADHUBRATA DASH VS SOUMYA SAMBIT NATH	ASWINI KUMAR DASH VS	// 0 //
224	D-WP(C)/4841/2026 WP(C)/8279/2026	GAUTAM BUDHA SINGH SAMANT VS UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //
225	D-WP(C)/10239/2026 WP(C)/8280/2026	SEKH SALIMUDDIN VS REGIONAL TRANSPORT OFFICER, JAJPUR	PRASANNA KUMAR BEHERA VS	// 0 //
226	D-WP(C)/10062/2026 WP(C)/8281/2026	DEBASISH SARKAR VS THE ADDL.COMMISSIONER, REVISION COURT NO.4, BHUBANESWAR	RAMAKANTA DAS VS	// 0 //
227	D-WP(C)/11428/2026	SAUMYASHREE JAYRAJ BEHERA		//

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	WP(C)/8282/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10269/2026 WP(C)/8283/2026	DILLIP KUMAR SETHI VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
229	D-WP(C)/11019/2026 WP(C)/8284/2026	NEELAM KUMAR SWAIN @ NILAM SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
230	D-WP(C)/10090/2026 WP(C)/8285/2026	BHAGABAN MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
231	D-WP(C)/10283/2026 WP(C)/8286/2026	M/S.MOTHER EARTH RESOURCES PVT. LTD.,KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	SOMANATH MISHRA VS	// 0 //
232	D-WP(C)/9362/2026 WP(C)/8287/2026	SWATI SATARUPA SUBHADARSINI CHAMPATI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
233	D-WP(C)/10072/2026 WP(C)/8288/2026	RANJIT KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
234	D-WP(C)/10102/2026 WP(C)/8289/2026	SUKADEV SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
235	D-WP(C)/11302/2026 WP(C)/8290/2026	M/S. DEESHA ENTERPRISE, KEONJHAR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GST NAD CENTRAL EXCISE BHUBANESWAR ZONE, KHURDA	DILLIP KUMAR SAHOO VS	// 0 //
236	D-WP(C)/9889/2026 WP(C)/8291/2026	JOGESH CHANDRA BEHERA VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/10104/2026 WP(C)/8292/2026	SURASEN HARIJAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
238	D-WP(C)/31306/2025 WP(C)/8293/2026	DASHRATH MIRDHA VS	BHABA RANJAN KAR VS	// 0

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239	D-WP(C)/10060/2026 WP(C)/8294/2026	GOVT. OF ORISSA RAMARAY SOREN VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// // 0 //
240	D-WP(C)/10286/2026 WP(C)/8295/2026	JASMINA PANIGRAHI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
241	D-WP(C)/10073/2026 WP(C)/8296/2026	DEBABRATA NAIK VS PUNJAB NATIONAL BANK, DWARIKA, NEW DELHI	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
242	D-WP(C)/11040/2026 WP(C)/8297/2026	RICH ENGINEERS AND DEVELOPERS, BHUBANESWAR VS PUNJAB NATIONAL BANK, SAHEED NAGAR, KHURDA	PRANAB KUMAR SAMANTRAY VS	// 0 //
243	D-WP(C)/11225/2026 WP(C)/8298/2026	BIDYADHAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
244	D-WP(C)/10287/2026 WP(C)/8299/2026	SANGITA EKKA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
245	D-WP(C)/11357/2026 WP(C)/8300/2026	SANTOSH KUMAR ROUT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
246	D-WP(C)/10105/2026 WP(C)/8301/2026	BINDU BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
247	D-WP(C)/10106/2026 WP(C)/8302/2026	LALIT MOHAN SELMA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
248	D-WP(C)/10295/2026 WP(C)/8303/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD.,KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	SOMANATH MISHRA VS	// 0 //
249	D-WP(C)/10108/2026 WP(C)/8304/2026	SUNADHAR BAG VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //

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250	D-WP(C)/10190/2026 WP(C)/8305/2026	GANESHLAL MODI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
251	D-WP(C)/11202/2026 WP(C)/8306/2026	RAJENDRA PRASAD PATRA VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
252	D-WP(C)/8624/2026 WP(C)/8307/2026	AJIT KUMAR PRADHAN VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //
253	D-WP(C)/11388/2026 WP(C)/8308/2026	GOBINDA MOHARANA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), KHURDA	SUKANTA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/10415/2026 WP(C)/8309/2026	KANHU PARIDA VS THE COLLECTOR, PURI	DEVI PRASAD DASH VS	// 0 //
255	D-WP(C)/11394/2026 WP(C)/8310/2026	KHIRA MALIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
256	D-WP(C)/11354/2026 WP(C)/8311/2026	PRAVAKAR PANDA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
257	D-WP(C)/9087/2026 WP(C)/8312/2026	SANTOSHINI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/10935/2026 WP(C)/8313/2026	RANJAN KUMAR SAMAL VS UCO BANK, CORPORATE AND HEADQUARTER OFFICE, KOLKATA	DIPTI RANJAN BHOKTA VS	// 0 //
259	D-WP(C)/10301/2026 WP(C)/8314/2026	M/S.MOTHER EARTH RESOURCES PVT. LTD.,KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT	SOMANATH MISHRA VS	// 0 //
260	D-WP(C)/11362/2026 WP(C)/8315/2026	TRINATH BISWAL VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
261	D-WPCRL/7618/2026	RAJESH BEHERA	AKSHAYA KUMAR SUBUDHI	//0

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	WPCRL/32/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/7360/2026 ABLAPL/3159/2026	GITANJALI SAHU VS STATE OF ODISHA	JAYANTA KUMAR BISWAL VS	CYBER CRIME AND E.O, BALASORE /5 () //
263	D-ABLAPL/7398/2026 ABLAPL/3160/2026	BIJAYA BAGH VS STATE OF ODISHA	RILIBALA ROUT VS	JEYPORE TOWN /103 /2023 () //
264	D-ABLAPL/417/2026 ABLAPL/3161/2026	YUDHISTIRA SWAIN VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	PIPLI /797 /2025 () //
265	D-ABLAPL/6003/2026 ABLAPL/3162/2026	BHIKARI SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
266	D-ABLAPL/6634/2026 ABLAPL/3163/2026	BIKAS KUMAR SETHY @ LIPUNA SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
267	D-ABLAPL/6846/2026 ABLAPL/3164/2026	ASHOK SAMAL VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	BIDANASI /48 /2026 () //
268	D-ABLAPL/7443/2026 ABLAPL/3165/2026	PANKAJ KUMAR PARIDA VS STATE OF ODISHA	SK. ZAFARULLA VS	CYBER CRIME AND E.O, BALASORE /10 () //
269	D-ABLAPL/7445/2026 ABLAPL/3166/2026	JADUMANI KHARA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /55 /2026 () //
270	D-ABLAPL/6899/2026 ABLAPL/3167/2026	BIJAYA KUMAR NATHA @ BIJAYA NATHA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	PIPLI /184 /2025 () //
271	D-ABLAPL/7189/2026 ABLAPL/3168/2026	PRADEEP KUMAR PATRA @ PAPU PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	PATNA /122 /2025 () //
272	D-ABLAPL/7259/2026 ABLAPL/3169/2026	SALMAN KHAN VS	BITAS KUMAR SWAIN VS	TANGI /120 /2026 ()

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273	D-ABLAPL/7464/2026 ABLAPL/3170/2026	STATE OF ODISHA NARAHARI DURGA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// LANJIGARH /2 /2025 ()
274	D-ABLAPL/5190/2026 ABLAPL/3171/2026	RITU @ MANISHA GADATIA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	// KUNDHEIGOLA /261 /2024 ()
275	D-ABLAPL/5197/2026 ABLAPL/3172/2026	STATE OF ODISHA SRIDHARA KHUNTIA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	// RAGHUNATHPUR /30 /2025 ()
276	D-ABLAPL/7305/2026 ABLAPL/3173/2026	STATE OF ODISHA SOFIYAN KHAN @ SUFAYAN KHAN VS STATE OF ODISHA	DALIRANI BEHURAY VS	// BADACHANA /463 /2025 ()
277	D-ABLAPL/7325/2026 ABLAPL/3174/2026	STATE OF ODISHA SURENDRA SAHOO VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// BAISINGA /106 /2026 ()
278	D-ABLAPL/7466/2026 ABLAPL/3175/2026	STATE OF ODISHA SHANKAR SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// LANJIGARH /3 /2024 ()
279	D-ABLAPL/7473/2026 ABLAPL/3176/2026	STATE OF ODISHA RAGHUNATH MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// / /0 ()
280	D-ABLAPL/7415/2026 ABLAPL/3177/2026	STATE OF ODISHA BIKRAM GADANAYAK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /753 /2025 ()
281	D-ABLAPL/7455/2026 ABLAPL/3178/2026	STATE OF ODISHA BISWA MOHAN PATTNAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// BAIDYANATHPUR /636 /2025 ()
282	D-ABLAPL/6940/2026 ABLAPL/3179/2026	STATE OF ODISHA SHIBA SUNDAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// KHANDAGIRI P.S. /154 /2026 ()
283	D-ABLAPL/7485/2026 ABLAPL/3180/2026	STATE OF ODISHA AMIYA RANJAN NAYAK @ AKSHAY NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// TANGI /196 /2025 ()

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284	D-ABLAPL/7115/2026 ABLAPL/3181/2026	CHIKUN SAHOO VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /55 /2026 () //
285	D-ABLAPL/7419/2026 ABLAPL/3182/2026	KAMINI ROUT @ SWAIN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MAHANGA /62 /2026 () //
286	D-ABLAPL/7488/2026 ABLAPL/3183/2026	PIYUSH RAJ VS STATE OF ODISHA	PANKAJ KHANDELWAL VS	JAJPUR ROAD /202 /2023 () //
287	D-ABLAPL/7568/2026 ABLAPL/3184/2026	ADIKANDA DALEI @ ADIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /39 /2026 () //
288	D-ABLAPL/7421/2026 ABLAPL/3185/2026	NIBAS CHANDRA BEHERA @ HADIA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /3 /2026 () //
289	D-ABLAPL/7422/2026 ABLAPL/3186/2026	NIVEDITA SARANGI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	DHANUPALI /37 /2026 () //
290	D-ABLAPL/7423/2026 ABLAPL/3187/2026	NIRANJAN KAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MADHUPATNA /381 /2022 () //
291	D-ABLAPL/7306/2026 ABLAPL/3188/2026	TANKA @ BHASKAR PANKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /9 /2026 () //
292	D-ABLAPL/7520/2026 ABLAPL/3189/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /2 /2018 () //
293	D-ABLAPL/7530/2026 ABLAPL/3190/2026	SAROJA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	BISWANATHPUR /1 /2026 () //
294	D-ABLAPL/7522/2026 ABLAPL/3191/2026	RAJENDRA MAJHI VS STATE OF ODISHA	BRUNDABAN ROUT VS	BHARATPUR PS /140 /2026 () //
295	D-ABLAPL/7438/2026	SUNIL MOHANTY	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /136 /2026

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	ABLAPL/3192/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/7523/2026 ABLAPL/3193/2026	GANGADHAR PANIGRAHI VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KHARABEL NAGAR P.S. /111 /2018 () //
297	D-ABLAPL/7524/2026 ABLAPL/3194/2026	HRUSIKESH SETHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	//0 () //
298	D-ABLAPL/7529/2026 ABLAPL/3195/2026	JATINDRA KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /104 /2026 () //
299	D-ABLAPL/6614/2026 ABLAPL/3196/2026	AJIT KUMAR PATTNAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /67 /2026 () //
300	D-ABLAPL/7346/2026 ABLAPL/3197/2026	SHIBA NYAK @ SHIBA NAYAK @ SIBA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /64 /2026 () //
301	D-ABLAPL/7489/2026 ABLAPL/3198/2026	MUJAFAR HOSEN @ SK. MUJAFAR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /345 /2025 () //
302	D-ABLAPL/7492/2026 ABLAPL/3199/2026	ANANTA DASMOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /142 /2026 () //
303	D-ABLAPL/7540/2026 ABLAPL/3200/2026	JAGABANDHU BAR VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	Bamapada (Industrial Area) /309 /2025 () //
304	D-ABLAPL/7493/2026 ABLAPL/3201/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PANIKOILI /5 /2018 () //
305	D-ABLAPL/7564/2026 ABLAPL/3202/2026	BHARAT KUMAR SINGH VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	JARAPADA /36 /2026 () //
306	D-ABLAPL/7574/2026 ABLAPL/3203/2026	SONU SAHU VS	JYOTIRMAYA SAHOO VS	BADABAZAR /541 /2025 ()

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307	D-ABLAPL/7576/2026 ABLAPL/3204/2026	STATE OF ODISHA INDIRA BEHERA VS	BIJAY KUMAR MOHANTY VS	// PARADEEP LOCK /44 /2026 ()
308	D-ABLAPL/7450/2026 ABLAPL/3205/2026	STATE OF ODISHA SUBHANKAR SARKAR VS	BISWAJIT MOHAPATRA VS	// NILGIRI /64 /2026 ()
309	D-ABLAPL/7577/2026 ABLAPL/3206/2026	STATE OF ODISHA PURNA CHANDRA MISHRA VS	ARIJEET MISHRA VS	// / /0 J.M.F.C.,BARAMBA(Cuttack)
310	D-ABLAPL/7613/2026 ABLAPL/3207/2026	STATE OF ODISHA SIBA SANKAR MOHAPATRA @ GUDA@ TRINATH MOHAPATRA VS	MANAS KUMAR CHAND VS	ICC/0000039/2021 BAGHAMARI /41 /2026 ()
311	D-ABLAPL/7495/2026 ABLAPL/3208/2026	STATE OF ODISHA PANKAJ TIWARI VS	SIDHARTHA DAS VS	// BARBIL /72 /2026 ()
312	D-ABLAPL/7496/2026 ABLAPL/3209/2026	STATE OF ODISHA SUBASH MARTHA @ NANDU VS	PUSPAMITRA MOHAPATRA VS	// JODAPADAR /89 /2025 ()
313	D-ABLAPL/7535/2026 ABLAPL/3210/2026	STATE OF ODISHA SK. SAHID AFRID @ BABU VS	SOUMYA MISHRA VS	// KHURDA PS /61 /2026 ()
314	D-ABLAPL/7616/2026 ABLAPL/3211/2026	STATE OF ODISHA PABITRA JANI VS	JNYANANANDA PANDA VS	// MAIDALPUR /20 /2026 ()
315	D-ABLAPL/7258/2026 ABLAPL/3212/2026	STATE OF ODISHA UMAKANTA ROUT VS	AMULYA RATNA PANDA VS	// / /0 J.M.F.C.,SORO(Baleshwar)
316	D-WPC(OA)/44/2016 WPC(OA)/44/2016	UNION OF INDIA (RAILWAY DEPARTMENT) RAMESH CHANDRA NANDA VS STATE OF ODISHA AND OTHERS	M/S U.C. MAHAPATRA VS	2(C)CC/0000002/2026 // () //